

Meeting No. 06 of AM-19 of EXIM Facilitation Committee (EFC) was held on 27.09.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Baljit Singh, US (Prov.II), PM Division, MHA
- (ii) Dr. Anup Kainthola, Q.I. (Trade), DAHD&F
- (iii) Shri Nand Lal, Consultant, DIPP
- (iv) Shri K.K. Tiwari, IA, DHI
- (v) Shri Pramod Nagare, AD(OPS), DGCA
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was 173. The Committee approved 42 cases, rejected 4 cases, closed 5 cases & deferred 122 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 129, 132, 144, 145 and 146 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated. The committee also decided to close those cases where applicants have not been responding or Technical Authorities have yet not granted NOC due to pending site visits or policy deliberations at their end. These cases would however be re-opened and placed before the Committee, once inputs are received in the matter. The Committee also decided that cases which are closed by it, will however continue to be monitored by the Ministries concerned and will continue to reflect as pending in their account.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 11.09.18
RA Chennai may issue the import authorization to the applicant for import of ornamental fishes (quantity & description as per ANF-2M) for a CIF Value of Rs. 1,45,49,436/- (USD 2,19,780) subject to the fulfilment of Sanitary Conditions prescribed for the import of ornamental fishes into India, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
2.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 27.09.2018.
RA Chennai may issue the import authorization to the applicant for import of ornamental fishes (quantity & description as per ANF-2M) from Thailand, Malaysia, Singapore, Indonesia, Germany, Brazil for a CIF Value of Rs. 30,76,000/- (USD 47,352) subject to the condition mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 27.09.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					

3.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Nos. of Ornamental fishes	10.00	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 11.09.18
RA Chennai may issue the import authorization to the applicant for import of 5,000 Nos. of ornamental fishes from Thailand for a CIF Value of Rs. 10,00,000/- (USD 5,06,059) subject to the fulfilment of Sanitary Conditions prescribed for the import of ornamental fishes into India, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
4.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Request is for amendment in the import authorization	2.22	The matter has been dealt on file. Accordingly, the committee decided to close the case
5.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DAHD&F on 13.02.2018. DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 11.09.18 has informed that the firm may be asked to submit the application in prescribed format. In present form application may not be considered. Accordingly, the committee decided to reject the case.
6.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018. DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 11.09.18 has informed that the firm may be asked to submit the application in prescribed format. In present form application may not be considered. Accordingly, the committee decided to reject the case.
7.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F
8.	M/s. Jai Research Foundation , Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018. The committee decided to seek utility of 128 Nos. of Beagle Dogs from the applicant. The representative of DAHD&F informed the committee that information from the firm has been received. Committee decided to call the applicant for PH.
9.	M/s. The Colors Chennai 01/53/8/28567/AM19/T-5/IC	20.04.18	165000 Nos. of Ornamental Fish	71.37	Comments sought from DAHD&F on 08.05.2018. In the meeting, the representative of DAHD&F informed that the application is not in the prescribed format. Accordingly, the committee decided to reject the case.
10.	M/s. Pet Links, Pune 01/53/8/29033/AM19/P-4/IC	26.04.18	460000 Nos. of Ornamental Fishs	46.00	Comments sought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F

11.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments sought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F.
12.	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	1000000 No. of Live Milky Fish Fry	28.77	DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 29.08.18 has informed that the application is not in the prescribed format for import of live aquatic organisms into India. DGFT may advise the applicant to submit the application in the prescribed format. DGFT has informed the same to the firm.
13.	M/s. Track Supreme Stud, Chandigarh 01/53/8/31671/AM19/T-11/IC	23.05.18	01 no. of Stalion (male) 02 Nos. of Broodmares (female)	55.00	Approved as recommended by DAHD&F vide OM No. 110- 102/2016 (NF-T) dated 25.09.18
RA Chandigarh may issue the import authorization to the applicant for import of 01 No. of Stallion (male) and 02 Nos. of Broodmares (female) from USA/UK/Germany/Belgium/France/Luxembourg/UAE and Australia for a CIF Value of Rs. 55,00,000/- (USD 81427.50) subject to the condition mentioned in DAHD&F OM No. 110-102/2016 (NF-T) dated 25.09.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
14.	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments sought from DAHD&F on 25.05.2018. Matter under examination in DAHD&F.
15.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments sought from DAHD&F on 04.05.2018 Matter under examination in DAHD&F.
16.	M/s. Rishabh Dixit, Ghaziabad 01/53/8/32962/AM19/R-9/IC	01.06.18	Ornamental Fishs	73.60	Comments sought from DAHD&F on 07.06.2018.
17.	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/33681/AM19/G-13/IC	09.06.18	400 Nos. of Rats (male & female) and 200Nos. of Mice female	119.38	Comments sought from DAHD&F on 13.06.2018 Matter under examination in DAHD&F.
18.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/34598/AM19/N-10/IC	19.06.18	300000 Kgs. of Processed / Demineralised Fish Scales	1084.9	Approved as recommended by DAHD&F vide OM No. 110- 123/2018 (NF-T) dated 27.07.2018 and e-mail dated 13.09.2018.
RA Cochin may issue the import authorization to the applicant for import of 3,00,000 Kgs of Processed/demineralised fish scales from China for a CIF Value of Rs. 10,84,91,296/- (USD 15,80,354) subject to the condition mentioned in DAHD&F OM No. 110-123/2018 (NF-T) dated 27.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
19.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/34582/AM19/M-12/IC	19.06.18	1,00,000 nos. of Ornamental Fish	30.00	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 11.09.18
RA Chennai may issue the import authorization to the applicant for import of 1,00,000 Nos. of ornamental fishes from Thailand, Singapore and Malaysia for a CIF Value of Rs. 30,00,000/- (USD 46,140) subject to the fulfilment of Sanitary Conditions prescribed for the import of ornamental fishes into India, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
20.	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/E/AM19/G-17/IC	04.07.18	2800 Nos. of mice (male & female)	282.10	Comments sought from DAHD&F on 05.07.2018 Matter under examination in DAHD&F.
21.	M/s. Ayasha Radmanish, Canada 01/53/8/E/AM19/A-18/IC	04.07.18	01 no. of Dog	.75	Comments sought from DAHD&F on 05.07.2018, DAHD&F vide OM dated 27.07.18 has sought certain

					information from the applicant.
22.	M/s. The Director National Institute of Immunology, New Delhi 01/53/8/E/AM19/T-16/IC	12.07.18	04 No. of Mice (Female & Male)	12.02	Comments sought from DAHD&F on 17.07.2018 Matter under examination in DAHD&F.
23.	M/s. Pawan Preet Singh , Dhilon, Punjab 01/53/8/E/AM19/P-13/IC	20.07.18	2 Nos. of Stallions and 4Nos. of Broodmare	69.00	Permission has been granted to the firm on 31.08.2018, as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 29.08.2018. (Ex post facto approval)
24.	M/s. Kanwarjit Singh 01/53/8/E/AM19/K-9/IC	24.07.18	2 Nos. of Stallions and 04 nos. of Mares	69.00	Permission has been granted to the firm on 31.08.2018, as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 27.08.2018. (Ex post facto approval)
25.	M/s. Parambans Romana, Faridkot 01/53/8/E/AM19/P-14/IC	24.07.18	02 Nos. of stallions and 04 nos. of mares	69.00	Permission has been granted to the firm on 31.08.2018, as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 27.08.2018. (Ex post facto approval)
26.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/E/AM19/S-43/IC	25.07.18	50 nos. of Mice	11.10	Comments sought from DAHD&F on 31.07.2018 Matter under examination in DAHD&F.
27.	M/s. Sarda Dairy & Food Products Ltd, Raipur 01/53/8/E/AM19/S-42/IC	26.07.18	200 MT of Bovine Semen	48.20	Comments sought from DAHD&F on 30.07.2018. DAHDF vide e-mail dated 8.8.2018 has sought certain information from the firm.
28.	M/s. Sukhbir Singh Badal, Punjab 01/53/8/E/AM19/S-42/IC	20.07.18	2 Nos. of Stallions and 4Nos. of Broodmare	69.00	Permission has been granted to the firm on 31.08.2018, as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 29.08.2018. (Ex post facto approval)
29.	M/s. Huzefa International, Panvel 01/53/8/33674/AM19/H-14/ IC	01.08.18	02 Nos. of Rabbits	69.00	Comments sought from DAHD&F on 02.08.2018
30.	M/s. Delta Exim Services Mumbai 01/53/8/E/AM19/D-14/IC	13.08.18	20 Pairs of Horses	30.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 25.09.18
RA Mumbai may issue the import authorization to the applicant for import of 20 pairs of horses i.e. 10 pairs Shetland Pony, 4 pairs Gypsy Vanner, 3 pairs Friesian, and 3 pairs Akhal Teke from UK and Netherlands for a CIF Value of Rs. 30,00,000/- (USD 46,875) subject to the condition mentioned in DAHD&F OM No. 110-102/2016 (NF-T) dated 25.09.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
31.	M/s. Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/38043/AM19/R-14/IC	14.08.18	06 Nos. of Horses	1800.00	Comments sought from DAHD&F on 21.08.2018
32.	M/s. Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/40355/AM19/J-6/IC	17.08.18	12 Nos. of Polo Horses	102.59	Comments sought from DAHD&F on 21.08.2018
33.	M/s. Polar Genetics India P. Ltd, Jalandhar 01/53/8/E/AM19/P-16/IC	20.08.18	Frozen Semen	9.93	Comments sought from DAHD&F on 21.08.2018

34.	M/s. Chaudhury Enterprise , Kolkata 01/53/8/E/AM19/C-16/IC	20.08.18	204500 Nos. of Live Ornamental Fish	25.68	Comments sought from DAHD&F on 21.08.2018
35.	M/s. Mukesh Hajela, Indore MP 01/53/8/E/AM19/M-16/IC	21.08.18	3 Nos. of Horses	60.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 12.09.018
RA Indore may issue the import authorization to the applicant for import of 03 Nos. of Horses from Netherland, Australia, UK for a CIF Value of Rs. 60,00,000/- (USD Euro) subject to the condition mentioned in DAHD&F OM No. 110-102/2016(NF-T) dated 12.09.018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
36.	M/s. Varun Kuttaritunary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Comments sought from DAHD&F on 28.08.2018
37.	M/s. Indian Institute of Science Education and Research , Pune 01/53/8/59045/AM19/I-14/IC	29.08.18	64 Nos. of Male and 64 Nos. of Female Mice	28.00	Comments sought from DAHD&F on 30.08.2018
38.	M/s. Asheesh Dabriwal, Kolkata 01/53/8/E/AM19/A-26/IC	30.08.18	02 Nos. of Live Horsesas	10.55	Comments sought from DAHD&F on 04.09.2018
39.	M/s. Envisage Air Express, West Bengal 01/53/8/E/AM19/E-13/IC	01.09.18	Live Ornamental Fishes	11.49	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 27.09.2018
RA Kolkata may issue the import authorization to the applicant for import of ornamental fishes (quantity & description as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, UK, Maldives, Phillipines, Japan, Taiwan, Australia, Peru, Hawaii, Germany, Bangladesh Kenya, Tanzania, Columbia, Israel for a CIF Value of Rs. 11,49,720/- (USD 17,420) subject to the condition mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 27.09.2018 as besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
40.	M/s. R.K. Aquarium World, Kolkata 01/53/8/E/AM19/R-16/IC	01.09.18	Ornamental Fishes	55.20	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 27.09.2018
RA Kolkata may issue the import authorization to the applicant for import of ornamental fishes (quantity & description as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, UK, Maldives, Phillipines, Japan, Taiwan, Australia, Peru, Hawaii, Germany, Bangladesh Kenya, Tanzania, Columbia, Israel for a CIF Value of Rs. 55,20,000/- (USD 80,000) subject to the condition mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 27.09.2018 as besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
41.	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	04.05.2017	4 Nos. of Grant Zebra	--	Approved as recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017 and DAHD&F vide OM No. 110-118/2017(NF-T) dated 27.09.2018, subject to further approval by the competent authority.
42.	M/s. Ruia Stud Farms Pvt. Ltd, Mumbai 01/53/8/ E/AM19/R-17/IC	06.09.18	01 no. of Thoroughbred Colt / Stallion and Twelve No. of Thoroughbred Fillies / Broodmares	700.00	Approved as recommended by AHD&F vide OM No. 110-102/2016 (NF-T) dated 25.09.2018
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Thoroughbred Colt/Stallion and 12 Nos. of Thoroughbre Fillies/Broodmares from Australia, Canada, France, Ireland, Japan, New Zealand, UAE, UK and USA for a CIF Value of Rs. 7,00,00,000/- (USD 10,16,925) subject to the condition mentioned in DAHD&F OM No. 110-102/2016 (NF-T) dated 25.09.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
43.	M/s. Harish Khokhar, New Delhi 01/53/8/E/AM19/H-19/IC	11.09.18	03 Nos. of Riding Horse	30.60	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 25.09.18
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Horses (02 Gelding and 01 Mare) from Netherland, USA, Germany and Belgium for a CIF Value of Rs. 60,30,000/- (Euro 36,000) subject to the condition mentioned					

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in DAHD&F OM No. 110-102/2016 (NF-T) dated 25.09.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

44.	M/s. Translational Health Science & Technology Institute, Faridabad 01/53/8/E/AM19/T-12/IC	11.09.18	80 Nos. of Mice	.22	Comments sought from DAHD&F 17.09.2018
45.	M/s. Meraj Yusha Bhubaneswar, Odisha 01/53/8/E/AM19/M-18/IC	13.09.18	02 Nos. of Sandbeck 2018 Foals (Horses)	.46	Comments sought from DAHD&F on 18.09.2018
46.	M/s. Naaz Impex India P. Ltd, Howrah, W.B 01/53/8/E/AM19/N-13/IC	19.09.18	150000 Kgs. of Live Fish of Rui, Katla, Bata, Puthi, Silver Carp, 150000 Kgs. of Magor, Singi, Pangas, Telapia, Moss, Tengra, Pabda, Gojar	USD Cury 750000	Comments sought from DAHD&F on 19.09.2018
47.	M/s. Mohamed Shaban Ali Peermohamed, Mumbai 01/53/8/E/AM19/M-29/IC	19.09.18	01 no. of Green Cheeked Parakeet	.020	Comments sought from MoEF&CC(WL) on 20.09.2018 Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 27.09.18
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
48	M/s. Bharat Carbon and Oil Industries, Mumbai 01/53/8/33854/AM19/B-13/IC	16.06.18	30000 MT of Old and Used Tyres	438.60	Rejected as not recommended by DIPP vide OM No. 9/68/2018-TSW dated 28.08.2018
49	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF& CC is not required in this case.
50	M/s. India Ecoventure Tyre, Recycling P.L td, Alwar 01/53/8/39197/AM19/I-13/IC	06.08.18	3300 MT of Used Rubber Tyres	79.69	Comments sought from DIPP and MoEF&CC on 07.08.2018. DIPP vide OM No. 9/64/2018-TSW dated 14.08.2018 has sought information from the firm. The reply received from the firm has been forwarded to DIPP on 28.08.2018.

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					Recommended by MoEF&CC vide OM No. 23-200/2015-HSMD dated 06.04.18
51	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018 DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018
52	M/s. Emmanuel Hospital Association, New Delhi 01/53/8/E/AM19/E-11/IC	13.08.18	(i) 200 Nos. of used restored wheelchairs (ii) 25 pairs of crutches [used] (iii) 5 Nos. of Canes (used) (iv) 1 No. of box of walker/wheelchair bags (new) (v) 136 Nos. of wheelchair seat cushions (new) (vi) 24 boxes of comfort cushions (new) (vii) 30 Nos. of new pediatric wheelchairs (viii) 25 Nos. of Walkers (used) (ix) 3 boxes of joni books (x) 1 box of walker bags and (xi) 2 boxes of wheelchair trays.	2.48	Comments sought from MoEF&CC (HSMD) and DHI on 16.08.2018. MoEF&CC vide e-mail dated 23.08.2018 has informed that wheelchairs, crutches, walkers etc. are not included in Schedule III of Hazardous and other wastes (Management & Trans-boundary Movement) Rules, 2016 and these items are not likely to contain any hazardous constituents. Therefore, they do not require permission of Ministry of Environment, Forests & Climate Change. As decided in the EFC meeting dated 24.08.2018, comments sought from DIPP on 19.09.18. In the meeting, representative of DIPP informed that they have no objection, if the license is granted to the firm. Accordingly, the committee decided to approve the case, subject to actual user condition. The Hospital cannot transfer these items to anyone else or for any other purpose.
CLA New Delhi may issue the import authorization to the applicant for import of (i) 200 Nos. of used restored wheelchairs (ii) 25 pairs of crutches [used] (iii) 5 Nos. of Canes (used) (iv) 1 No. of box of walker/wheelchair bags (new) (v) 136 Nos. of wheelchair seat cushions (new) (vi) 24 boxes of comfort cushions (new) (vii) 30 Nos. of new paediatric wheelchairs (viii) 25 Nos. of Walkers (used) (ix) 3 boxes of joni books (x) 1 box of walker bags and (xi) 2 boxes of wheelchair trays from USA for a CIF Value of Rs. 2,48,900/- (USD 3625) for donation purpose subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
53	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/E/AM19/G-24/IC	23.08.18	7725000 Nos. of Tax Stamps	81.11	Approved as recommended by DIPP vide OM No. 9/70/2018-TSW dated 12.09.2018
CLA New Delhi may issue the import authorization to the applicant for import of 77,25,000 Nos. of Tax Stamps from Malaysia for manufacture of crumb rubber for a CIF Value of Rs. 81,11,250/- (USD 1,15,875) subject to the condition mentioned in DIPP OM No. 9/70/2018-TSW dated 12.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

54	M/s. Axtron Tex-Chem (India) P. Ltd, Mumbai 01/53/8/E/AM19/A-27/IC	25.08.18	2000 MT of Used Rubber Tyres with Multiple Cuts or Single Cut	28.00	Comments sought from DIPP and MoEF&CC on 28.08.2018. DIPP vide OM dated 05.09.2018 has sought certain information from the firm. Recommended by MoEF&CC vide OM No. 23/30/2018-HSMD dated 03.05.18
55	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-17/IC	27.08.18	01 no. of Cast Articles of Alloy Steel Melleable - Valve	65.97	Comments sought from DIPP & MoEF&CC (HSMD) on 06.09.2018. DIPP vide OM dated 20.09.18 has sought information from the firm. MoEF&CC vide e- mail dated 27.09.18 informed that permission from MoEF&CC is not required.
56	M/s. Surya Rubber Industries, Andhra Pradesh 01/53/8/E/AM19/S-53/IC	05.09.18	2000 MT of Used Tyres in form of multicuts/ (shredded /press baled)	160.00	Approved as recommended by DIPP vide OM No. 9/69/2018- TSW dated 12.09.2018 and MoEF&CC vide OM No. 23- 86/2015-HSMD dated 05.07.2018
RA Hyderabad may issue the import authorization to the applicant for import of 2,000 MT of used rubber tyre & Tube Scrap in form of multicuts/shredded/Press Baled from GCA for manufacture of crumb rubber for a CIF Value of Rs. 1,60,00,000/- (USD 228571.43) subject to the condition mentioned in MoEF&CC OM No. 23-86/2015-HSMD dated 05.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
57	M/s. Transformex Ferrous P. Ltd, Gujarat 01/53/8/E/AM19/T-20/IC	07.09.18	12000 MT of used rubber tyres /Tubes Scrap (Multiple Cuts/ Shreds/ Press Bales)	960.00	Approved as recommended by DIPP vide OM No. 9/72/2018- TSW dated 14.09.2018 and MoEF&CC vide OM No. 23/6/2018-HSMD dated 05.07.18
RA Vadodara may issue the import authorization to the applicant for import of 12,000 MT of used rubber tyre/tubes Scrap (multicuts cuts/shredded/Press Baled) from GCA for manufacture of crumb rubber for a CIF Value of Rs. 9,60,00,000/- (USD 13,71,429) subject to the condition mentioned in MoEF&CC OM No. 23/6/2018-HSMD dated 05.07.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					
58	M/s. PSR Metals Pvt, Ltd, Noida 01/53/8/E/AM19/P-18/IC	12.09.18	4500 MT of Lead Scrap Battery Scrap	5326.65	Comments sought from DIPP & MoEF&CC on 17.09.2018 Recommended by MoEF&CC vide OM No. 23/68/2017-HSMD dated 05.07.18
59	M/s. Esthell Rubbers, Tamil Nadu 01/53/8/E/AM19/E-14/IC	17.09.18	1000 MT. of Used Rubber Tyres	31.95	Approved as recommended by DIPP vide OM No. 9(74)/2018- TS dated 19.09.2018 and MoEF&CC vide OM No. 23/65/2018-HSMD dated 13.09.2018.
RA Chennai may issue the import authorization to the applicant for import of 1,000 MT of used rubber tyres Scrap (multiple cuts /shredded/Press Baled) from GCA for manufacture of crumb rubber for a CIF Value of Rs. 31,95,000/- (USD 45,000) subject to the condition mentioned in MoEF&CC OM No. 23/65/2018-HSMD dated 13.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
60	M/s. Raj Metal Industries, Kolkata 01/53/8/E/AM19/R-15/IC	18.09.18	500 MT of Lead Scrap	391.05	Comments sought from DIPP on 19.09.2018 Recommended by MoEF&CC vide OM No. 23-40/2010-HSMD

					dated 10.08.2018
61	M/s. SKVA Rubber Solutions Pvt. Ltd, Mumbai 01/53/8/30132/AM19/IC	18.09.18	Enhancement in the quantity of rubber scrap from 10,000 MT to 45,000 MT	Proportionate	Approved as recommended by DIPP vide OM No. 9/37/2018-TSW dated 25.09.2018 and MoEF&CC vide OM No. 23/12/2018-HSMD dated 10.08.2018.
RA Mumbai may enhance the quantity of waste rubber tyres scrap (multiple cuts/shreds/press/baled) of the import authorization No. 0350003579 dated 08.06.2018 with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC OM Nos. 23/12/2018-HSMD dated 17.05.2018 and 23/12/2018-HSMD dated 10.08.2018 The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
62	M/s. Oyster Industries P.Ltd, Silvassa 01/53/8/E/AM19/O-2/IC	17.09.18	10000 MT of Old & Used Rubber Tyres	876.00	Approved as recommended by MoEF&CC vide OM No.23-88/2015-HSMD dated 13.09.18 and DIPP vide OM No. 9/77/2018-TSW dated 26.09.2018
RA Mumbai may issue the import authorization to the applicant for import of 3355.24 MT of used rubber tyres scrap (multiple cuts/shreds/press baled) from GCA for manufacture of crumb rubber for a proportionate CIF Value subject to the condition mentioned in MoEF&CC OM No.23-88/2015-HSMD dated 13.09.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part-3 Ministry of Steel (MoS)					
63	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	Comments sought from MoEF&CC and M/o Steel on 12.04.2018. Recommended by M/o. Steel vide UO no. 2(7)/2018-TD dated 25.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF& CC is not required in this case. Comments were also sought from AERB but no response has been received. Accordingly, the committee approved the case recommended by M/o. Steel vide UO no. 2(7)/2018-TD dated 25.07.2018., subject to PSIC from a DGFT recognized PSIA.
RA Raipur may issue the import authorization to the applicant for import of 500 MT of Titanium scrap Gr. II (Ti: 98-99%) and Gr V (Ti: 90-92%, V:4% Max, Al:4%) for manufacturing of Ferro Titanium (Ti: 66.11% Al: 3.63%, C: 0.14%, Si: 0.83%) from GCA for a CIF Value of Rs. subject to the condition mentioned in M/o. Steel UO no. 2(7)/2018-TD dated 25.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and RA Raipur.					
64	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of. Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018 and 29.8.2018. M/o Steel vide OM No. 17(1)/2016-RM-I has again sought certain information from the firm.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					

65	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR- 5021(Empty Tray	4.50	Comments sought from C&PC & MoEF&CC and DIPP on 17.05.2018 As decided in the EFC dated 24.08.18, reminder has been sent to DIPP on 19.09.18. MoEF&CC vide e-mail dated 27.09.18 informed that matter is under consideration.
66	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments from DIPP has been sought on 19.09.18.
67	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18.
68	M/s. Bayer Vapi . P. Ltd, Gujarat 01/53/8/30407/AM19/B-7/IC	14.05.18	350 MT of Carbon Tetra Chloride	178.50	Approved as recommended by D/o C&PC vide OM No. C-II-17014/5/2018-CHEM-II-CPC dated 21.08.2018 and MoEF&CC(O) vide OM No. 11/7/2015-OC dated 10.09.2018
RA Mumbai may issue the import authorization to the applicant for import of 350 MT of Carbon Tetra Chloride from Russia for for a CIF Value of Rs. 1,78,50,000/- (USD 2625000) subject to the condition mentioned in D/o C&PC OM No. C-II-17014/5/2018-CHEM-II-CPC dated 21.08.2018 and MoEF&CC(O) OM No. 11/7/2015-OC dated 10.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
69	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. Comments sought from M/o. Mines on 30.07.2018.
70	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. Matter under examination in Petrochemicals
71	M/s. SRF Ltd, New Delhi 01/53/8/29859/AM19/S-12/IC	04.05.18	300000 Kgs. Of Nicotinmide/Niacina mide 98.5%	1200	Comments sought from C&PC on 8.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
72	M/s. SRF Ltd , New Delhi 01/53/8/29860/AM19/S-13/IC	04.05.18	300000 Kgs. Of Nicotinamide 99%	795.6	Comments sought from C&PC on 08.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
73	M/s. SRF Ltd, New Delhi 01/53/8/30646/AM19/S-22/IC	15.05.18	300000 Kgs. Niacinamide	1428.0	Comments sought from C&PC on 13.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on

					13.7.2018.
74	M/s. Gujarat Agrochem P. Ltd, Gujarat 01/53/8/E/AM19/G-21/IC	31.07.18	325 MT of Carbon Tetra Chloride	167.33	Approved as recommended by D/o C&PC vide OM No. C-II- 17014/9/2018-CHEM-II-CPC dated 24.08.18 and MoEF&CC(O) vide OM No. 11/7/2015-OC dated 10.09.2018
RA Mumbai may issue the import authorization to the applicant for import of 325 MT of Carbon Tetra Chloride from Russian Federation for a CIF Value of Rs. 1,67,33,438/- (USD 2,43,750) subject to the condition mentioned in D/o C&PC OM No. C-II-17014/9/2018-CHEM-II-CPC dated 24.08.18 and MoEF&CC(O) OM No. 11/7/2015-OC dated 10.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
75	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E- Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern to them. MeitY vide Letter No. 16(4)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Reminder sent to the firm by Meity vide letter No. 16(4)/2018-IPHW dated 03.08.2018.
76	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P- 47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated 11.09.2018 has sought further information from the firm.
77	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Comments sought from Meity & MoEF&CC on 04.06.2018. Meity vide e-mail dated 01.10.2018 informed that query to the firm sent on 31.08.18, reply from the firm received on 24.09.18. The matter is under process. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.

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78	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter no. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 09.08.2018 has requested the firm to provide certain information at the earliest for processing the matter further.
79	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC(WL) on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
80	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
81	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
82	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	Comments sought from Meity & MoEF&CC on 12.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 01.10.18 informed that query to the firm sent on 23.08.18. Reply from the firm is awaited

83	M/s. Excel Copiers, New Delhi 01/53/8/34583/AM19/E-8/IC	19.06.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.0	Comments sought from Meity & MoEF&CC on 26.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 01.10.18 informed that query to the firm sent on 31.08.18. Reply from the firm is awaited.
84	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
85	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
86	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
87	M/s. Kuty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from 5 Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
88	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
89	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meity and MoEF&CC (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
90	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited.
91	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018

92	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoroethane (HCFC 141b)	239.36	Comments sought from MoEF&CC(O) on 04.07.2018
93	M/s. Brundavan Laboratories I Ltd, Hyderabad 01/53/8/37681/AM19/B-15/IC	07.08.18	10000 Kgs. of 2,2,2-Trifluoroethanal	46.86	Comments sought from MoEF&CC(O) & C&PC on 08.08.2018
94	M/s. Gujarat Fluorochemical Ltd, Unit Dahej, Gujarat 01/53/8/E/AM19/G-26/IC	05.09.18	4000 MT of R-142B (1-Chloro-a, 1-Difluoroethane)	17040.0	Comments sought from MoEF&CC(O) on 06.09.2018
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
95	M/s. Bannerghatta Biological Park, Bannerghatta, Bangalore 01/53/8/3524/AM18/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Approved as recommended by MoEF&CC(WL) vide ON No. 3/09/2018/WL dated 09.02.2018 and DAHD&F vide OM No. 110-118/2017 (NF-T) dated 17.09.2018, subject to further approval by the competent authority.
96	M/s. Narimattathi Phillipose Philipose, Kottayam 01/53/8/29273/AM19/N-11/IC	1.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018
97	M/s. Gurmit Singh Sodhi, Panchkula 01/53/8/32503/AM19/G-9/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018. MoEF&CC(WL) vide OM No. 3-80/2018/WL dated 11.09.2018 requested to obtain the recommendation of Chief Wildlife Warden, Government of Haryana from the applicant for further consideration.
98	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-22/IC	28.07.18	MOD-500 Collars With Accessories	6.55	Comments sought from MoEF&CC(WL) on 31.07.2018
99	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-23/IC	14.08.18	25 Nos. of GPS Vertex Collars with Accessories	32.14	Comments sought from MoEF&CC (WL) on 16.08.2018
100	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of holohil AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
101	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoies	.20	Comments sought from MoEF&CC(WL) & DAHD&F on 17.09.2018
102	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-30/IC	18.09.18	04 Nos. of Pinpoint Solar Tags with Accessories	2.75	Comments sought from MoEF&CC(WL) on 18.09.2018
Part-9 D/o. Heavy Industry (DHI)					
103	M/s. Tapti Synthetics P. Ltd, Mumbai 01/53/8/E/AM19/T-15/IC	05.07.18	01 no. of Euro, 4398 CC, BMW M62 Engine(second hand)	1.00	The firm has requested to withdraw their application. Accordingly, the committee decided to close the case.
104	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-13/IC	22.08.18	01 no. of Generator Main Rotor & 01 no. of Generator Exciter	207.75	Comments sought from DHI on 24.08.2018
105	M/s. Novotech Steel & Alloys P. Ltd, Mumbai 01/53/8/E/ AM19/N-12/IC	25.08.18	500 MT of Iron & Steel Shaft (O Used)	202.01	Comments sought from DHI & MoEF on 28.08.2018

106	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-16/IC	27.08.18	01 No. of Generator Main Rotor & 01 No. of Generator Exciter	207.75	Comments sought from DHI on 27.08.2018
Part-10 Ministry of Home Affairs (MHA)-Prov. Division					
107	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. Reply is awaited from MoD..
108	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm.
109	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA on 22.06.18 informed that comments has been sought from MoD. Reply is awaited from MoD.
110	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018. Inputs are awaited
111	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. Inputs are awaited
112	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
113	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) on 16.04.2018. Inputs are awaited
114	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018. MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm.
115	M/s. Three Circles Exports (OPC) P .Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
116	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. Inputs are awaited
117	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts	22.77	Comments sought form MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police.

			(14 main parts including user manual)		
118	M/s. Elcomponics Aerob Technologies, India P. Ltd, Noida 01/53/E/AM19/E-9/IC	10.07.18	01 no. of Super Cam S250 UAV	54.00	Comments sought from MHA on 13.07.2018. Inputs are awaited
119	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	Comments sought from MHA on 23.08.2018
120	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Comments sought from 10 MHA (PM Divn) & D/o. Telecom on 05.09.2018
Part-11 Defence Research & Development Organisation (DRDO)					
121	M/s. HBL Power Systems Ltd, Hyderabad 01/53/8/E/AM19/H-18/IC	04.09.18	205 Nos. of CU-500SR and 205 Nos. of (DCH) /HP450 Stick Radio	708.86	Permission has been granted as recommended by DRDO E-mail dated 12.09.2018. (Ex-post facto approval)
122	M/s. Punj Lloyd Raksha Systems P. Ltd, New Delhi 01/53/8/E/AM19/P-17/IC	06.09.18	5 Nos. of C95 SMG 9x19 MM IN SKD Form, 5Nos. of Uzi Pro SMG 9X19mm in SKD, 5 Nos. of Masada Pistol 9x19 mm in SKD Form and 02 nos. of Gail Ace Assault Rifle 7.26x51 mm in SKD FORM	5.67	Approved as recommended by DRDO vide e-mail dated 12.09.2018
CLA New Delhi may issue the import authorization to the applicant for import of (i) 5 Nos. of X-95 SMG 9X19 mm in SKD form (ii) 5 Nos. of UZI Pro SMG 9X19 mm in SKD form (iii) 5 Nos. of MASADA Pistol 9X19 mm in SKD form (iv) 02 Nos. of Gail Ace Assault Rifle 7.26X51 mm in SKD form (as per ANF-2M) from M/s. Israel Weapon Industries (IWI) Ltd, Israel for a CIF Value of Rs. 5,67,000/- (USD 8100) subject to the condition mentioned in DRDO email dated 12.09.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
123	M/s. Track Systems India P. Ltd, Chennai 01/53/8/E/AM19/T-19IC	17.09.18	10496 MT of. Track show with pressed in pins 570V17, 20992 MT of. 2 Pcs Boit for & commector, 10496 MT. of 1Pcs Bolt for centre connector & 02 Tool kit complete 570M	2393.08	Approved as recommended by DRDO email dated 19.09.2018
CLA New Delhi may issue the import authorization to the applicant for import of (i) 10496 Nos. of Track Shoe with Pressed in pins 570 V17 (ii) 20992 Nos. of 2Pcs bolt for end connector (iii) 10496 Nos. of 1 Pc Bolt for Centre Connector and (iv) 2 Nos. of 1 Pc Bolt for Centre Connector from M/s. DST Defence Service Tracks GmbH, Germany for a CIF Value of Rs. 23,93,08,800/- (Euro 29,91,360) subject to the condition mentioned in DRDO email dated 19.09.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
124	M/s. Henkel Adhesives Technologies India P. Ltd, Mumbai 01/53/8/E/AM19/H-15/IC	27.06.18	150 MT of Isopar E Synthetic Isoparaffin Hydrocarbon	260.00	Comments sought from M/o. PN&G on 04.07.2018. MoPNG vide e-mail dated 17.7.2018 has requested to submit the specification of the fuel. The same has been communicated to the firm. The firm has requested to withdraw their application.

					Accordingly, the committee decided to close the case.
125	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/8/34327/AM19/C-6/IC	15.07.18	119,040 Kg of Exxsol D40 Fluid	98.20	Comments sought from M/s. P&NG on 16.07.2018
126	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-7/IC	15.07.18	3605 Kgs. of Isopar E	7.75	Comments sought from M/s. P&NG on 16.07.2018
127	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-8/IC	15.07.18	240 MT of Spirdane D25	217.80	Comments sought from M/s. P&NG on 16.07.2018
128	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-9/IC	15.07.18	240 MT of Spirdane D40	191.66	Comments sought from M/s. P&NG on 16.07.2018
129	M/s. Pon Pure Chemical India Pvt. Ltd, Chennai 01/53/8/E/AM19/P-15/IC	24.07.18	1500 MT of Isopar-L & 700 MT of Isopar-H	2162.2	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/125/2018-Sup./ (C-26159) dated 06.09.2018, subject to further approval by the competent authority.
130	M/s. Drof Ketel Chemicals (I) P. Ltd, Mumbai 01/53/8/E/AM19/D-13/IC	01.08.18	510 MT .of Diesel, CEC RF-79-7, 960 MT. of Gasoline, CEC, 456 MT of. CEC Legislative Fuel RF-02-03	11.59	Comments sought from M/o. P&NG on 01.08.2018
131	M/s. Shell India Markets, Pvt. Ltd, Chennai 01/53/8/E/AM19/S-46/IC	06.08.18	Gasoil Kerosene Gasoline	.015	Comments sought from M/o. P&NG dated 31.08.2018. M/o P&NG vide OM dated 31.08.2018 has sought certain information from the firm.
132	M/s. Caterpillar P. Ltd, Chennai, 01/53/8/E/AM19/C-15/IC	13.08.18	Carcal EN590 Class 4 (2014048) Fuel	13.97	Approved as recommended by M/o. P&NG vide OM NO. 12019(11)/127/2018-Sup./ (C-26422) dated 12.09.018, subject to further approval by the competent authority.
133	M/s. AVL Technical Centre P. Ltd, New Delhi 01/53/8/E-AM19/A-25/IC	16.08.18	CEF-RF-09-99 (Euro III Diesel), Gasoline, EN228-RON 87 etc	10.99	Comments sought from M/o. P&NG on 17.08.2018
134	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	Comments sought from M/o. P&NG on 06.09.2018
135	M/s. Hero Moto Corp Ltd, New Delhi 01/53/8/E/AM19/H-17/IC	30.08.18	510 Kgs. of Reference Fuel-95 On Euro IV Gasoline CEC-RF-02-03, Oxy<0.1% and 126 Kgs. of CEC Legislative Fuel CEC-RF-02-08 E5 (Euro 5)	6.94	Comments sought from M/o. P&NG on 06.09.2018
136	M/s. Kohler Power India P.Ltd, Aurangabad 01/53/8/E/AM19/K-13/IC	14.09.18	6120 MT. of Diesel Test Fuel 2-D (HC) CFR 86.113-07 (B) (2)	.02	Comments sought from M/o. P&NG on 18.09.2018

Part-13 Department of Telecommunications (DoT)					
137	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1	DOT vide e-mail dated 22.06.2018 informed that the import license and W/T license attached by applicant in the application have been sent for verification from issuing authority. DOT vide letter No. R-11020/05/2016-PP dated 14.09.2018 informed that vide e-mail dated 07.09.2018, applicant has informed WPC Wing that the application has been withdrawn. Accordingly, the case may be closed. The committee decided to close the case.
Part-15 Directorate General of Civil Aviation (DGCA)					
138	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. In the EFC meeting representative of DGCA informed that the matter is under examination. Accordingly, committee deferred the case.
139	M/s. Airports Authority of India, New Delhi 01/53/8/E/AM19/A-19 /IC	16.07.18	03 Nos. of MSSR Radar with accessories	1353.8	Comments sought from DGCA on 18.07.2018. In the EFC meeting representative of DGCA informed that DGCA does not regulate these items. Accordingly, keeping in view the items are being used by Airport Authority of India, the committee approved the case subject to NOC from WPC wing of DOT.
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of MSSR Radar with accessories (as per Annexure to ANF-2M) from Czech Republic for a CIF value of Rs. 135,381,488/- (Euro 17,33,426.80) subject to NOC from Regional WPC of DOT as well as with actual user condition besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of WPC of DOT from the applicant/DGFT(HQ).					
140	M/s. Novus Tech Solutions P. Lt, Rajasthan 01/53/8/E/AM19/N-11/IC	24.08.18	01 No. of Octocopter Drone	NA	Comments sought from GDGA & MHA (PM Divn) on 24.08.2018. DGCA vide UO No. 05-2/2015-AED dated 07.09.18 has informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization and individuals from launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. It may be noted that Aircraft Rules,

					1937 have been amended to regulate remotely piloted aircraft system (RPAS) on 27.08.2018 which will be effective from 1 st December, 2018. Until then the PN mentioned above is still effective and hence, flying drones (any size for any purpose) in India for civil use is restricted. Further, it may be noted that, DGCA has neither received any communication from Mumbai Police or M/s. Novus Tech Solutions Pvt. Ltd, Bhadra, Rajasthan nor issued import clearance or NOC for operation of UAS as on date regarding the subject import/use of UAS/RPAS. In the EFC meeting representative of DGCA informed that Civil Aviation Requirements have been published which will be effective from 1 st December, 2018. Till such time no request shall be considered. Accordingly, committee closed the case.
141	M/s. Airport Authority of India , New Delhi 01/53/8/E/AM19/A-28/IC	07.09.18	Radar / Accessories	1662.8	Comments sought from DGCA on 12.09.2018. In the EFC meeting representative of DGCA informed that DGCA does not regulate these items. Accordingly, keeping in view the items are being used by Airport Authority of India, the committee approved the case subject to NOC from WPC wing of DOT.
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Radar (ASR & MSSR)([repair facility (test-jig) with test equipment and associated accessories as per Annexure to ANF-2M) from Czech Republic for a CIF value of Rs. 16,62,84,080/- (Euro 2,288,523) subject to NOC from Regional WPC of DOT as well as with actual user condition besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of WPC of DOT from the applicant/DGFT(HQ).					
142	M/s. Geo Informatics Consults P. Ltd, Delhi 01/53/8/E/AM19/G-27/IC	18.09.18	01 no. of Doppler Radar System with Complete Accessories	19.00	Comments sought from DGCA on 18.09.2018. In the EFC meeting representative of DGCA informed that DGCA does not regulate these items. Accordingly, committee decided to seek comments from DOT.
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
143	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the

					technical specification. The reply of the firm has been forwarded to M/o. Textile.
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
144	M/s. Ceekay International, New Delhi 01/53/8/41306/ AM19/C-21/IC	27.08.18	200 MT .of Rice	207.00	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent authority.
145	M/s. MRK Foods P. Ltd, Mumbai 01/53/8/42495/AM19/M-19/IC	07.09.18	497 MT .of Rice	561.0	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent authority.
146	M/s. Best Products & Solutions, New Delhi 01/53/8/E/AM19/B-21/IC	25.09.18	335 MT of Rice	260.00	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent authority.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
147	M/s. Pinak Oversas, Gujarat 01/53/8/E/AM19/P-11/IC	13.07.18	50 carton of Gold Pyro Indoor Fireworks Smoke & Smell Less Technology	2.66	Comments sought from PESO on 13.07.2018
148	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
149	M/s. Focus Energy Ltd, New Delhi 01/55/8/E/AM19/F-7/IC	14.08.18	20 Nos. of Firing Head, 500 FT. of Detonating Cord, 2000 Nos. of Perforating Charge	71.91	Comments sought from PESO on 14.08.2018
150	M/s. Gulf Oil Corporation Ltd, Hyderabad 01/53/8/E/AM19/G-23/IC	23.08.18	198000 nos. of Cartridge Prim	3.16	Comments sought from PESO on 24.08.2018
151	M/s. Economic Explosives Ltd, Nagpur 01/53/8/E/AM19/E-15/IC	13.09.18	60 Nos. of Fuze Rocket Proximity /PO -M36	13.15	Comments sought from PESO on 18.09.2018
152	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-19/IC	18.09.18	S & A Module (time fuze MM)	9170.5	Comments sought from PESO on 19.09.2018
Part -19 Pharma					
153	M/s. Verve Human Care Laboratories, Delhi 01/53/8/33208/AM19/V-9/IC	14.07.18	01 no .of Burprenorphine HCL USP/BP	5.52	As decided in the EFC dated 24.08.18, comments from NC-3 has been sought on 19.09.18.
154	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-15/IC	09.08.18	5 Gm. of Sufentanil Citrate	9.75	As decided in the EFC dated 24.08.18, comments from NC-3 has been sought on 19.09.18
155	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments from NC-3 has been sought on 19.09.18

156	M/s. Sanofi India Ltd, New Delhi 01/53/8/e/AM19/S-50/IC	07.08.18	3000 . of Clobazam IP	2899.2	As decided in the EFC dated 24.08.18, comments from NC-3 has been sought on 19.09.18
157	M/s. GSP Crop Science Pvt. Ltd, Ahmedabad 01/53/8/E/AM19/G-25/IC	04.09.18	1008 MT. of Acetic Anhydride	844.20	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner, Gwalior.
RA Ahmedabad may issue the import authorization to the applicant for import of 1008 MT of Acetic Anhydride from Saudi Arabia for a CIF Value Rs. 8,44,20,000/- (USD 12,60,000) subject to actual user condition besides other usual conditions of import authorization including NOC from Narcotics Commissioner Gwalior.					
Part -21 Miscellaneous					
158	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
159	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
160	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	MoEF&CC (SU division) vide OM No. 5-6/2017-SU dated 31.5.2018 has sought certain information from the firm. Reply received from the firm has been forwarded to MoEF&CC vide e-mail dated 10.07.2018
161	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MSME on 19.09.18.
162	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.

163	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18.
164	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V dated 13.09.18 has suggested to seek comments from MoEF&CC.
165	M/s. Dr . Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
166	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
167	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
168	M/s. Jubilant Life Science Ltd, Noida 01/53/8/E/AM19/J-8/IC	18.09.18	150,000 MT. of Denatured Ethyl Alcohol	63000.	Comments sought from M/o P&NG vide OM dated 26.09.2018
Import of Gold & Silver Dore					
169	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. The committee decided to defer the case till the verification report received from RA Mumbai. It also directed that RA may be asked to submit report at the earliest. Verification report is awaited from RA Mumbai.
170	M/s. Nakoda Unique Gold P. Ltd, Chennai	30.07.18	5000 Kgs. of Silver Dore Bars	NA	The firm has been granted import authorization for import of gold

	01/53/8/E/AM19/N-10 /IC				dore in the past. The firm has submitted the copy of Udyog Aadhar Registration Certification from MSME, copy of Pollution certificate dated 22.03.2017 valid upto 21.03.2024. The committee in its meeting dated 24.08.2018 sought utilization details of previous import authorization (viz. custom debit sheet/ Bill of Entry) issued for import of gold dore bar alongwith GST invoices of sales of the finished products. Reply of the firm has been received. Keeping in view the refining capacity of the firm, the committee decided to approve 2 MT of Silver dore.
171	M/s. Diamond Forever International, Mumbai 01/53/8/E/AM19/D-15/IC	25.08.18	Dore Gold Bars Having Gold	4276,50,00,000	The firm has been granted import authorization in the past. The firm has submitted copy of DIC Certificate dated 07.07.2015 from DIC Udham Singh Nagar, valid upto 07.07.2021, copy of BIS License dated 27.02.2018. As per details given in ANF-2M, the firm has imported 5374 Kgs out of 10,000 Kgs permitted vide license dated 11.04.2018. The committee deferred the case and decided to seek utilization details of the previous import authorization viz. Custom debit sheet/Bill of Entry as well as GST invoices of the sales of finished products of previous import authorization.
172	M/s. Kundan Care Products Ltd, New Delhi 01/53/8/42044/AM19/K-14/IC	07.09.18	50 MT of Gold dore Bars and 50 MT of Silver Dore Bar	1367651.16	The firm has been granted import authorization in the past. The firm has submitted copy of DIC Acknowledgment Part-II from DIC Roorkee dated 23.10.2013, copy of BIS License dated 27.02.2018, copy of Pollution Certificated dated 15.06.2018 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun, valid upto 31.03.19. As per custom debit sheet, the firm has imported 8638 Kgs out of 10,000 Kgs permitted vide previous import authorization, copy of GST invoices of previous import authorization. The committee decided to approve 10 MT of Gold dore and 10 MT of Silver

173	M/s. Zaveri & Co. Pvt. Ltd, Ahmedabad 01/53/8/E/AM19/Z-4/IC	25.09.18	100 MT of Silver Dore Bar	31635.42	dore. The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of copy of Udyog Aadhaar from DIC Udham Singh Nagar, copy of BIS License dated 27.02.2018, copy of revalidated Pollution Certificated dated 27.07.2018 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun, valid upto 31.03.19. The firm has been granted import authorization for import of 10 MT of Gold dore on 07.09.2018. Keeping in view of the capacity of the refining capacity of the firm, the committee decided to approve 10 MT of silver dore.
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5. The meeting ended with vote of thanks to the chair.

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